

Ministry of Home Affairs was scheduled on 16.4.2010 to consider the proposal which could not be held as the State Government wanted postponement of the meeting. The meeting will be held in due course. As the Annual Action Plan has not yet been approved, no funds have been released as yet.

Retirement sought by CRPF Jawans

3586. MS. SUSHILA TIRIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that during the last two years more than five thousand CRPF jawans have taken retirement;

(b) if so, the reasons therefor;

(c) whether the jawans are not provided with necessary facilities; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) During the last two years, 4751 Jawans have opted for voluntary retirement due to personal/domestic reasons.

(c) Necessary facilities are being provided to the Jawans.

(d) Not applicable.

Tripartite negotiations for formation of Gorkhaland State

†3587. SHRI RAJIV PRATAP RUDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that for the time being tripartite negotiations have been held in Darjeeling, West Bengal for formation of Gorkhaland State and whether prior to it negotiations have also been held in this regard;

(b) if so, the date-wise details of the negotiations held;

(c) whether it is a fact that demand for separate Gorkhaland has been raised for last ten decades and Government is deliberating on this demand; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) Following large scale agitation for setting up a separate State of Gorkhaland a Memorandum of settlement was signed between the then Union Home Minister, the then Chief Minister of West

†Original notice of the question was received in Hindi.